

(c) The Indian Council of Agricultural Research had prepared a model Act for the consideration of the State Governments while establishing Agricultural Universities. There is, however, sufficient scope for flexibility and adjustment to suit the needs of a particular State. At present there are wide divergencies as between one University and another.]

#### 65-STOREYED BUILDING AT MADRAS

554. SHRI S. A. KHAJA MOHI-DEEN:  
Will the Minister of WORKS AND HOUSING/

#### निर्माण और आवास मंत्री

be pleased to state the detailed purpose of the 65-Storeyed building of the Central Government now under construction in Madras?

THE MINISTER OF STATE IN THE  
MINISTRY OF WORKS AND HOUSING/

#### निर्माण और आवास मंत्रालय में राज्य मंत्री

(SHRI I. K. GUJRAL): The Central Government have no proposal to construct a 65-storeyed building in Madras.

#### भारत स्काउट्स एंड गाइड्स एसोसिएशन, दिल्ली में गोलमाल

555. श्री सुरज प्रसाद : क्या शिक्षा और समाज कल्याण मंत्री यह बताते ] की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान भारत स्काउट्स एंड गाइड्स एसोसिएशन, दिल्ली में 60 हजार रुपये के गोलमाल के सम्बन्ध में दिनांक 6 सितम्बर, 1971 के "हिन्दुस्तान" में प्रकाशित समाचार की ओर दिलाया गया है; और

(ख) क्या सरकार ने इन मामले की जांच की है, और यदि हां, तो सम्बन्धित अधिकारियों के विरुद्ध क्या कार्यवाही की गई है ?

#### t [SCANDAL IN BHARAT SCOUTS AND GUIDES ASSOCIATION, DELHI

555. SHRI SURA J PRASAD: Will the Minister of EDUCATION AND SOCIAL WELFARE/

#### शिक्षा और समाज कल्याण मंत्री

be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the 'Hindustan' dated the 6th September, 1971 regarding a scandal of Rs. 60,000 in the Bharat Scouts and Guides Association, Delhi; and

(b) whether Government have conducted an enquiry into the matter and if so, what action has been taken against the officers concerned?]

शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (श्री के० एस० रामास्वामी) :  
(क) जी हां ।

(ख) दिल्ली प्रशासन, जिसने शिक्षा निदेशालय के एक एस० ए० एस० लेखाकार द्वारा जांच कराई थी, इस बात से संतुष्ट है कि खामियां गम्भीर किस्म की नहीं थीं ।

इसलिए, संबंधित अधिकारियों के विरुद्ध कोई कार्रवाई करने का प्रश्न नहीं उठता ।

t[THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE/

#### शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री

(SHRI K. S. RAMASWAMY): (a) Yes, Sir.

(b) Delhi Administration, who have conducted an enquiry by an SAJ

f[ ] English translation.